

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.203/00239/2019

Jabalpur, this Tuesday, the 26th day of March, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Surya Nath Ram, S/o Late Shri Ram Deo Ram Sisodiya, Aged 69 years, Retired Assistant Director (Postal Services), O/o CGPM/CG/Raipur, R/o : H.No. E-12, Green Park Society, Near Chhattisgarh Hotel, Vishal Nagar, Raipur – 492001 (Chhattisgarh) **-Applicant**

(By Advocate – Shri B.P. Rao)

V e r s u s

1. Union of India through the Secretary, Ministry of Communication & IT, Department of Posts, Sanchar Bhawan, New Delhi – 110001.
2. The Chief Post Master General, Chhattisgarh Circle, Malviya Road, Raipur – 492001.
3. The Dy. Director (Postal Accounts), Department of Posts, Tikra Para, Raipur – 492001 (CG) **-Respondents**

(By Advocate – Shri Vivek Verma)

O R D E R (O R A L)

By Navin Tandon, AM.

The applicant, 69 years of age, has been retired as Assistant Director, Postal Services. He is aggrieved that his pension has not been fixed properly under 6th CPC.

2. Learned counsel for the applicant submits that the applicant has submitted his representation dated 27.05.2013

(Annexure A-2), which has not been decided till date. At this stage, he submits that the applicant would be satisfied if the respondent No.2 is directed to consider and decide his representation in a time-bound manner.

3. Learned counsel for the respondents, appearing on advance notice, has no objection if the O.A is disposed of in the above terms.

4. Accordingly, without going into the merits of the case, we dispose of this Original Application at the admission stage itself with a direction to respondent No.2 to consider the points raised in applicant's representation dated 27.05.2013 and decide the same, if not already decided, by passing a reasoned and speaking order, within a period of 60 days from the date of receipt of a certified copy of this order. The order so passed shall also be communicated to the applicant.

(Ramesh Singh Thakur)
Judicial Member

am/-

(Navin Tandon)
Administrative Member